

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 10.10.2025

ORDER NO. 184 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for **CESTAT, New Delhi** from **13.10.2025** to **17.10.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from 13.10.2025 to 17.10.2025	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Excise Division bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


10.10.25
(Dhruv Khurana)
Assistant Registrar

Copy to:-
SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


10.10.25
Assistant Registrar